

1	2	3	4	5	6	7
33.	Tripura	20	20	643.44	-	42,896
34.	Uttar Pradesh	628	-	-	-	-
35.	Uttarakhand	89	21	41.36	13.76	2,757
36.	West Bengal	125	108	1,123.20	282.30	74,880
GRAND TOTAL		2,893	1,147	12,601.57	2,405.69	8,54,386

Note: Including proposal in the agenda for 10th CSMC.

\*MoA not signed.

### **Social Rental Housing Scheme in urban areas for migrants**

2823. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) whether Government proposes to provide rental housing in urban areas for migrants under Social Rental Housing Scheme; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAOINDERJIT SINGH): (a) and (b) At present, the Ministry of Housing and Urban Poverty Alleviation does not have a scheme for providing rental housing in urban areas for migrants. However, the Ministry Housing and Urban Poverty Alleviation has drafted a National Urban Rental Housing Policy (NURHP), 2016 with a vision 'to create a vibrant, sustainable and inclusive rental housing market in India'. The Draft Policy conceives creation of adequate rental housing stock by promoting Social Rental Housing (SRH), with direct or indirect support from Government (State/UTs), with special focus on affordability of vulnerable groups and urban poor (Economical Weaker Sections and Lower Income Group as defined by Government of India from time to time).

### **Percentage of residents living in rented houses**

2824. SHRI DEREK O'BRIEN: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the percentage of residents in urban areas of this country who live in rented housing, year-wise and State-wise since 2012;

(b) whether a Government Task Force for Rental Housing 2013 recommended the inclusion of rental housing with Central Assistance Pradhan Mantri Awas Yojana (PMAY);

(c) the reasons why provisions of rental housing were left out of PMAY; and

(d) the details of the steps taken, if any, by Government to ensure provision of affordable rental housing, especially for those who cannot afford to purchase homes?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) As per Census 2011 data, the percentage of residents in urban India who live in rental housing is given in the Statement (*See below*).

(b) and (c) The Task Force on Rental Housing, 2013 has not recommended the inclusion of rental housing with Central assistance in the Pradhan Mantri Awas Yojana launched in 2015. Rental Housing is not a part of the PMAY scheme.

(d) The Ministry of Housing and Urban Poverty Alleviation (MoHUPA) has however, drafted a National Urban Rental Housing Policy (NURHP), 2016 with a vision 'to create a vibrant, sustainable and inclusive rental housing market in India'. The Policy seeks to promote rental housing stock in urban areas under the component of Social Rental Housing (SRH), with direct support from Central and State Governments, with special focus on affordability of vulnerable groups and urban poor (Economically Weaker Sections and Lower Income Group as defined by Government of India from time to time). The Policy also intends to promote rental housing as an interim measure for aspirational home buyers.

**Statement**

*State-wise housing data as per 2011 Census: housing ownership  
(percentage of households by occupancy status)*

State	Urban			Rural			Total		
	Owned	Rented	Any others	Owned	Rented	Any others	Owned	Rented	Any others
1	2	3	4	5	6	7	8	9	10
INDIA	69.16	27.55	3.3	94.73	3.36	1.91	86.56	11.09	2.35
Jammu and Kashmir	91.23	6.48	2.28	98.63	0.7	0.66	96.73	2.19	1.08
Himachal Pradesh	49.48	45.19	5.34	92.01	5.89	2.11	87.22	10.31	2.47
Punjab	78.3	18.63	3.06	95.55	2.53	1.91	88.88	8.77	2.36
Chandigarh	48.4	46.15	5.45	23.04	73.99	2.98	47.67	46.96	5.38
Uttarakhand	66.79	26.63	6.58	89.68	6.39	3.93	82.89	12.39	4.71
Haryana	75.26	21.71	3.04	96.09	2.37	1.54	88.36	9.55	2.09
NCT of Delhi	67.9	28.49	3.61	81.76	15.61	2.64	68.23	28.18	3.59
Rajasthan	80.86	16.93	2.22	97.24	1.59	1.17	93.22	5.36	1.43
Uttar Pradesh	82.2	14.97	2.83	98.35	0.94	0.71	94.70	4.11	1.19
Bihar	83.01	13.66	3.34	98.43	0.72	0.85	96.79	2.09	1.12
Sikkim	32.88	63.62	3.49	76.71	17.75	5.54	64.48	30.55	4.97
Arunachal Pradesh	29.3	56.44	14.27	81.39	11.25	7.36	68.27	22.63	9.10

1	2	3	4	5	6	7	8	9	10
Nagaland	40.54	54.95	4.5	87.25	7.78	4.97	73.81	21.35	4.84
Manipur	88.9	9.13	1.97	95.9	2.81	1.29	93.73	4.76	1.50
Mizoram	47.94	49.1	2.96	85.66	12.62	1.73	65.83	31.80	2.37
Tripura	81.96	15.16	2.88	95.69	1.82	2.49	91.86	5.54	2.60
Meghalaya	44.18	50.61	5.21	92.33	5.99	1.67	81.95	15.62	2.44
Assam	64.02	30.9	5.08	92.33	2.4	5.27	87.92	6.84	5.24
West Bengal	75.57	20.35	4.08	95.62	1.3	3.08	89.28	7.33	3.39
Jharkhand	63.18	27.29	9.53	97.62	1.4	0.97	89.29	7.67	3.05
Odisha	59.96	31.4	8.64	96.01	2.08	1.92	90.35	6.68	2.97
Chhattisgarh	70.01	23.7	6.29	95.92	1.67	2.41	90.21	6.52	3.27
Madhya Pradesh	74.45	21.11	4.44	96.56	1.71	1.73	90.88	6.70	2.43
Gujarat	72.52	24.28	3.2	93.05	4.94	2.01	83.92	13.54	2.54
Daman and Diu	28.85	67.88	3.27	73.39	24.2	2.41	38.26	58.65	3.09
Dadra and Nagar Haveli	34.76	62.93	2.31	77.72	21.34	0.94	55.58	42.78	1.64
Maharashtra	69.78	27.19	3.03	90.54	6.27	3.19	81.12	15.77	3.12
Andhra Pradesh	53.7	44.33	1.97	90.26	8.01	1.73	78.47	19.72	1.81
Karnataka	51.05	46.05	2.9	89.93	7.45	2.62	74.25	23.02	2.73

102 Written Answers to

[RAJYA SABHA]

Unstarred Questions

Goa	73.33	22.61	4.06	87.61	9.14	3.25	78.85	17.41	3.75
Lakshadweep	82.24	15.76	2	87.48	11.61	0.91	83.47	14.78	1.75
Kerala	88.3	10	1.7	92.77	4.93	2.3	90.67	7.31	2.02
Tamil Nadu	57.45	40.21	2.34	90.51	7.64	1.85	74.55	23.37	2.08
Puducherry	57.29	38.94	3.77	81.48	14.23	4.29	64.93	31.14	3.94
Andaman and Nicobar Islands	45.12	50.55	4.33	64.42	21.62	13.96	57.32	32.26	10.42

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*Written Answers to*

[11 August, 2016]

*Unstarred Questions 103*